

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : The Karur Vaysya Bank  
Vs  
Karur KCP Packagings Ltd

**MAIN PETITION NUMBER** : CP/1275/2018

**(IA/MA) APPLICATION NUMBERS**  
IA(IBC)/949(CHE)2024; IA(IBC)/950(CHE)2024

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**ORDER**

**IA(IBC)/949(CHE)2024 ; IA(IBC)/950(CHE)2024**

Present: Ld. Counsel Shri. Avinash Krishnan Ravi for the Applicant /  
Liquidator.

List the applications on their maintainability since having been filed belatedly after about three years.

List the applications on 30.04.2024 with other connected applications.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)